

By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/104/A

From :- Smti. K. Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. M. Nandi,  
Member,  
MACT, Sonitpur,  
Tezpur.

Dated Guwahati the 10<sup>th</sup> January 2019.

Sub: **Station Leave Permission along with permission to use the official allotted vehicle.**

Ref:- Your letter No. MACT(S)/15 dtd. 05.01.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 11.01.2019 till the morning of 17.01.2019. The District and Sessions Judge, Sonitpur and in his absence the senior most Judicial officer at the station will remain in charge of her Court and Office in her absence.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/96/105 /A, dated 10.1.19**

Copy forwarded for information to:

1. The District and Sessions Judge, Sonitpur.

Sd/-

**JT. REGISTRAR (VIGILANCE)**